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Title: Introduction of the Euthanasia (Regulation) Bill, 2019.

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill to regulate termination of life of persons who are in a permanent vegetative state or terminally ill and facing unbearable suffering and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to regulate termination of life of persons who are in a permanent vegetative state or terminally ill and facing unbearable suffering and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI BHARTRUHARI MAHTAB : I introduce the Bill.